



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No.1532/2019

New Delhi, this the 20th Day of January, 2020

**Hon'ble Mrs. Justice Vijay Lakshmi Member(J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Pankaj Sagar Aged about 35 years
 S/o Shri Shishpal Sagar
 R/o 9/674, Vasundra
 Ghaziabad, UP, JE Civil
 Presently posted at Coord & Pers.
 Dte/Coord-1, Engineer-in-Chiefs Branch
 IHQ of MOD (Army)
 Kashmir House Rajaji Marg
 New Delhi-110011. ... Applicant

(Through Advocate: Ms. Neha Bairagi for Shri Yogesh Kumar Mahur)

Versus

1. Union of India through the Secretary
 Ministry of Defence
 Government of India
 North Block, New Delhi-110001.
2. Chief Engineer
 Head Quarters, Western Command
 Pin Code-908543
 C/o 56 APO.
3. Director, E. Coord-1
 Engineer-in-Chief, Kashmir House
 New Delhi-110011. ... Respondents

(By Advocate: Shri Kumar Onkareshwar)



Order (Oral)

Mr. Pradeep Kumar, M(A)

Learned counsel for the applicant submits that the applicant does not wish to pursue this OA any further as he has already joined the new place of posting and it has been prayed that the same be dismissed as withdrawn. Learned counsel for the respondents has no objection.

2. The OA is dismissed as withdrawn. No costs.

(Pradeep Kumar)
Member(A)

(Justice Vijay Lakshmi)
Member(J)

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